

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2211
ANSWERED ON 22.03.2022

PROGRESS REGARDING RENEWABLE ENERGY TARGETS

2211. SHRI ABDUL WAHAB

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that India proposes to achieve its renewable energy targets of 450 gigawatt (GW) by 2030 according to the Glasgow agreement;
- (b) if so, the quantitative details of progress achieved so far in this regard; and
- (c) the details of projects proposed and funds allocated to the State of Kerala to promote renewable energy in the State?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) In accordance with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is committed to achieving 500 GW of installed electricity capacity from non-fossil fuel sources by 2030.

A total of 152.90 GW renewable energy capacity (including large hydro) has been installed in the country as on 28-2-2022. In addition, projects of 72.61 GW capacity are under various stages of implementation.

(c) As per information provided by Agency for Non-conventional Energy and Rural Technology (ANERT), Government of Kerala, the details of renewable energy projects proposed in the state of Kerala are as follows:

- Hydrogen refueling station with an aim to establish a hydrogen supply chain at Vizhinjam International Seaport in association with Vizhinjam International Seaport Ltd.
- 1 MW wave energy plant at Vizhinjam in association with IIT madras and Oscilla Corp, USA.

Further, Ministry has sanctioned following renewable energy projects in the state of Kerala:-

- 2 solar parks with an aggregated capacity of 155 MW i.e. 105 MW Kasargod solar park in Kasargod district & 50 MW floating solar park in Kollam District.
- A capacity of 40 MW under Component A, 100 number of standalone solar pumps under Component B and 100 number of solarization of existing individual pumps & 2000 number of solarization of pumps at feeder level under Component C has been sanctioned under PM-KUSUM scheme.
- A capacity of 250 MW has been sanctioned under Phase II of grid connected solar rooftop programme.
- A capacity of 52.28 MW was sanctioned under Phase I of grid connected solar rooftop programme.
- 2 MW capacity of solar off-grid power plant was sanctioned under Off-grid & Decentralized Solar PV Applications Programme Phase III.

A total of Rs 37.16 crore has been released as Central Financial Assistance (CFA) for the implementation of renewable energy projects in the state of Kerala during the current year 2021-22 (upto 16-3-2022).
